### 14.07.2015

As prayed for by the learned counsel appearing for the parties, list this case on *04.08.2015*.

**JUDGE** 

#### 14.07.2015

As prayed for by the learned counsel for the applicant, list this case on 16.07.2015.

Ms. PS Nongbri, learned counsel for the respondent-District Council prays for further three weeks' time for filing affidavit-in-opposition.

Prayer is granted.

List this case on 04.08.2015.

**JUDGE** 

#### 14.07.2015

As prayed for by Mr. S Sen Gupta, learned GA appearing for the State respondents, further three weeks' time is granted for filing affidavit-in-opposition.

List this case on 04.08.2015.

JUDGE

#### 14.07.2015

Mr. SP Mahanta, learned senior counsel appearing for the respondents No.2 & 3 prays for four weeks' time for filing affidavit-in-opposition.

Prayer is granted.

List this case on 11.08.2015.

**JUDGE** 

#### 14.07.2015

Heard Mr. R Mazumdar, learned counsel for the petitioner and Mr. K Paul, learned CGC appearing for the respondents.

Issue Notice returnable within four weeks.

No formal notice needs be issued as the respondents have entered appearance through their learned CGC.

List this case on 11.08.2015.

JUDGE

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